Annexure – 8
Name of the corporate debtor: Brandscale Innovations Private Limited; Date of commencement of CIRP: April 24, 2025; List of creditors as on: May 19, 2025
List of operational creditors (Other than Workmen and Employees and Government Dues)
(Amount in Ŧ)

(Amount in₹)

Sl. No.	Name of creditor	Identificatio n No.	Details	of claim received	Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	security	Amount covered by guarantee		% of voting share in CoC	claim	dues, that may be set-off		verification	
1	Devi Charan Agrawal Proprietor of Bajrang Glass		08-May-25	12,74,351.00	-	Claim for lease rent	interest -	_	No	-	-	_	-	12,74,351.00	Claim is for Rs. 12,74,351+ Electricity dues which are to be ascertained
1	Total			12,74,351.00	-						-	-	-	12,74,351.00	-